GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 364

TO BE ANSWERED ON THE 01ST DECEMBER, 2021/ AGRAHAYANA 10, 1943 (SAKA)

INCREASE IN POLICE CUSTODIAL DEATHS

364   SHRI SANJAY SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of custodial deaths during the last five years;

(b) whether it is a fact that out of all States, Uttar Pradesh has the highest number of police custodial deaths in the country;

(c) if so, the details thereof and the reasons therefor; and

(d) the steps taken by Government to rectify the situation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (d): A statement indicating number of State/UT-wise custodial deaths during the last five years   as received from National Human Rights Commission(NHRC) is placed at Annexure.

As per seventh schedule to the Constitution of India, 'Police', 'Prison' and 'Public Order' are state subjects. It is for the respective State Governments to take action in every crime. The Central Government does not intervene directly in these matters, but does issue advisories from time to time, while the National Human Rights Commission (NHRC) issues guidelines and recommendations to be followed by the States/UTs in all cases of custodial deaths. In addition, workshops/ seminars are also organized by NHRC from time to time to sensitize officers in the State Governments for better protection of human rights and particularly protection of rights of persons in custody.

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Statement in respect of Rajya Sabha Unstarred Question No 364 for 01.12.2021 showing total no. of cases registered in respect of custodial deaths (Police & Judicial) State -wise during the last five years.

S .No.	State/UT Name	2016-2017		2017-2018		2018-19		2019-20		2020-21	
		Police	Judicial	Police	Judicial	Police	Judicial	Police	Judicial	Police	Judicial
1	ANDHRA PRADESH	2	30	2	36	5	43	3	26	3	47
2	ARUNACHAL PRADESH	1	0	3	3	2	6	0	2	1	2
3	ASSAM	9	26	11	29	5	30	2	32	1	18
4	BIHAR	5	86	7	109	5	114	5	105	3	156
5	GOA	1	4	0	0	0	3	0	2	0	1
6	GUJARAT	10	53	14	50	13	67	12	53	17	82
7	HARYANA	9	45	7	46	7	65	3	74	3	46
8	HIMACHAL PRADESH	1	4	2	6	1	15	4	7	0	8
9	JAMMU & KASHMIR	0	7	0	4	0	8	0	5	2	7
10	KARNATAKA	4	6	4	11	7	1	4	4	5	3
11	KERALA	5	48	3	38	3	33	2	27	1	34
12	MADHYA PRADESH	10	135	7	114	12	143	14	143	8	155
13	MAHARASHTRA	25	125	19	125	11	149	3	91	13	130
14	MANIPUR	1	0	1	1	3	0	2	1	0	1
15	MEGHALAYA	0	1	2	2	0	3	1	4	2	5
16	MIZORAM	2	4	1	2	1	4	1	0	0	3
17	NAGALAND	1	0	0	2	0	0	0	5	0	2
18	ODISHA	4	47	4	54	4	61	6	59	4	89
19	PUNJAB	6	150	10	127	5	117	6	93	2	70
20	RAJASTHAN	6	82	3	91	8	74	5	79	3	71
21	SIKKIM	0	0	0	2	0	3	0	0	0	4
22	TAMIL NADU	6	60	11	72	11	89	12	57	2	61
23	TRIPURA	0	5	1	5	0	5	1	6	0	1
24	UTTAR PRADESH	11	400	10	390	12	452	3	400	8	443
25	WEST BENGAL	9	99	5	138	5	115	7	115	8	177
26	ANDAMAN & NICOBAR	0	0	0	0	0	1	1	0	0	0
27	CHANDIGARH	0	3	0	2	0	4	0	2	0	2
28	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0
29	DAMAN & DIU	0	0	0	0	0	1	0	0	0	0
30	DELHI	2	30	7	42	8	44	9	47	4	41
31	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
32	PUDUCHERRY	0	1	0	0	0	1	0	1	0	0
33	CHHATTISGARH	6	56	3	54	3	55	3	56	3	64
34	JHARKHAND	5	60	6	50	3	64	2	43	5	49
35	UTTARAKHAND	0	20	0	17	2	18	1	24	1	46
36	TELANGANA	4	29	3	14	0	9	0	21	1	22
37	LADAKH	*	*	*	*	0	0	0	0	0	0
	TOTAL	**145**	**1616**	**146**	**1636**	**136**	**1797**	**112**	**1584**	**100**	**1840**

*For the year to the 2016-2017 and 2017-2018 the data is included in the entry against this state of Jammu & Kashmir S. No. 9